(TO BE PUBLISHED IN PART II SECTION 3 (ii) OF THE GAZETTE OF INDIA)

GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE CENTRAL BOARD OF DIRECT TAXES.

New Delhi, March 19, 98.

NOTIFICATION

No. (F.No.204/11/96 ITA-II). It is notified for general information that Charotar Housing Finance Ltd., Anand, has been approved by the Central Government as a Housing Finance Company for the purposes of Section 36 (1)(viii) of the Income Tax Act, 1961, for the assessment years 1997-98 & 1998-99.

The approval is subject to the condition that the company will conform to and comply with the provisions of Section 36 (1) (viii) of the Income-tax Act, 1961.

(Malathi R. Sridharan)

Under Secretary to the Government of India)

Notification No. _ _ _ _ _ _ _ (F.No.204/11/96 | ITA-II).

To,

The Manager, Govt. of India Press, Mayapuri, New Delhi.

Copy to:

- M/s, Charotar Housing Finance Ltd., Anand.
- CCIT Gujarat with a request to forward a copy to concerned A.O. for information and necessary action.
- 3. All Chief Commissioners of Income-Tax and Directors General of Income-Tax.
- C&AG of India (40 Copies).
- 5. J.Secy. & Legal Advisor, Min. of Law, N. Delhi.
- 6. Addl. Secy. (Admn.), Deptt. of Revenue, New Delhi.
- 7. Bulletin Section, DIT (RSP & PR), New Delhi.
- 8. C.E.I.B., New Delhi.

R. Vendrees

(Malathi R. Sridharan)
Under Secretary to the Government of India.

भारत के राजपत्र के भाग 📺, खण्ड 3 👫 में प्रकाशनार्ध

भारत सरकार वित्त मंत्रालय राजस्व विभाग केन्द्रीय पुत्यक्ष कर बोर्ड

नई दिल्ली, दिनांक /9 मार्च, 1998

अधिसूचना

तं । १६ का वर्त 204/11/96-आयकर नि 11 वह तर्वताधारण की तूचना के लिए अधिदूचित किया जाता है कि केन्द्रीय सरकार द्वारा चारोतार हाऊतिंग फाइनेंत लि0, आनन्द को आयकर अधिनियम, 1961 की धारा 36 18 अर्थां १ के प्रयोजनार्थ कर निर्धारण वर्ष 1997-98 और 1998-99 के लिए एक आवात वित्त कम्पनी के रूप में अनुमोदित किया जाता है।

यह अनुमोदन इत भर्त पर किया जाता है कि यह कम्बनी आयकर अधिनियम, 1961 की धारा 36%। \$ % // / / / / शिक्षा जाता है कि यह कम्बनी आयकर अधिनियम, अनुपालन करेगी !

क्षित्र मालता श्रमालती आर श्रीधरनं। अवर सचिव, भारत सरकार

अधित्वना संव 10561

१मा • तं • 204/11/96-आयंकर नि • 11 €

तेवा में,

षुबन्धक, भारत तरकार पुत, मायापुरी, नई दिल्ली

ष्रतिलिषि : अंग्रेजी बाठानृतार ष्रेषित ।